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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 320/2021 and I.A. Nos.8420/2021, 13600-02/2022**

**RESIDENT DOCTORS ASSOCIATION, ALL INDIA INSTITUTE
OF MEDICAL SCIENCES (AIIMS), RISHIKESH AND ORS.**

..... Plaintiffs

Through: Mr. Kota Harshavardhan, Mr. Kshitij
Maheshwari, Mr. Arjun Malik,
Ms. Asavari Jain, Ms. Sanya Kumar &
Mr. Harshwardhan Thakur,
Advocates.

versus

RAM KISHAN YADAV ALIAS SWAMI RAMDEV AND ORS.

..... Defendants

Through: Mr. P.V. Kapur, Senior Advocate
with Mr. Pulkit Gupta, Ms. Rhea
Dube, Ms. Zoya Junaid, Mr. Sidhant
Kapur, Ms. Kaveri Kapur & Mr. Shiv
Raj Syal, Advocates for D1 & D2.
Mr. Inderbir Singh Alag, Senior
Advocate with Mr. Pulkit Gupta,
Ms. Rhea Dube & Ms. Zoya Junaid,
Advocates for D3 to D6.
Ms. Mamta Jha, Ms. Shruttima
Ehersa & Mr. Vatsalya Vishal,
Advocates for D-8.
Mr. Deepak Gogia & Mr. Aadhar
Nautiyal, Advocates for D-9.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

06.10.2022

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I.A. 14657/2022

Reply is stated to have been filed on behalf of defendant No.3; which however is not on record.

Let the reply be brought on record.

Rejoinder, if any, be filed before the next date; with copy to the opposing counsel.

Mr. P.V. Kapur, learned senior counsel appearing for defendants Nos.1 and 2 and Mr. Inderbir Singh Alag, learned senior counsel appearing for defendants Nos. 3 to 6 submit that the application moved before the Hon'ble Supreme Court is likely to be taken-up soon.

Re-notify on 15th November 2022.

ANUP JAIRAM BHAMBHANI, J.

OCTOBER 6, 2022/uj